

3. Power	(+)209.94
4. Petroleum	(+)2084.45
5. Chemicals, Fertilizers & Pharmaceuticals	(—)125.94
6. Heavy Engineering	(+)60.46
7. Medium & Light Engineering	(+)43.15
8. Transportation Equipment	(+)3.84
9. Consumer Goods	()128.02
10. Agra Based Products	()3.07
11. Textiles	()137.44
12. Trading & Marketing	(+)209.73
13. Transportation Services	(-)33.26
14. Contracts & Construction Services	()3.56
15. Industrial Development and Technical Consultancy	(+)31.49
16. Development of Small Industries	(-)1.40
17. Tourist Services	(+)1.66
18. Financial Services	(+)31.48
19. Section 25 Companies	(+)0.69
	— — —
TOTAL	(+)1994.57
	— — —

Industrial Growth

3625. PROF. MADHU DANDA-VATE : Will the Minister of INDUSTRY be pleased to state :

(a) whether there have been severe constraints on the rate of industrial growth;

(b) if so, what are the constraints;

(c) what is the expected rate of industrial growth as a result of these constraints by the end of the current financial year; and

(d) what steps are proposed to augment the rate of industrial growth?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNCHALAM) :

(a) to (c) On the basis of latest available index of industrial production, the rate of growth of industry during April-June, 1987 over April-June 1986 was 11.5 per cent as compared to 6.1 per cent during the corresponding period of last year.

(d) Government have inter-alia, taken several measures to stimulate industrial production/growth which include delicensing of industries, broad-banding, re-endorsement of capacity with reference to minimum economic scales of operation, enlargement of Appendix-I industries, adoption of a simplified procedure for recognition of

capacity arising out of modernisation/replacement/renovation of plant and machinery etc. Time limits have been prescribed for various clearances/approvals by Licensing Committee, Project Approval Board, Capital Goods Committee, Foreign Investment Board etc. Powers have been delegated to Administrative Ministries.

During 1987-88 a special programme of technological upgradation for selected capital goods industries has been launched. These include electrical machinery, power generation equipment, ferrous castings and steel forgings, machine tools and industrial machinery.

Non-availability of essential Commodities in Andaman and Nicobar Islands

3626. SHRI MANORANJAN BHAKTA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the essential commodities edible oils are not available in Andaman & Nicobar Islands;

(b) if so, the details of supplies made during the past three years; and

(c) the action Government contemplate to ensure the supply of essential commodities in the Islands ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) No complaints have been received from the Andaman & Nicobar Islands Administration since March 1987 regarding shortages in the availability of essential commodities.

(b) and (c) Do not arise.

Shortage of LPG Cylinders in West Bengal

3627. SHRI AMAL DATTA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there have been complaints from LPG dealers in West Bengal regarding shortage of LPG cylinders and delay in supply of cylinders to dealers;

(b) if so, the facts thereof and action taken thereon;

(c) whether Government have made any assessment of the time taken to replace LPG cylinder of a consumer by dealers in four major metropolitan cities;

(d) if so, the average time taken in each metropolitan city for the last one year and reasons for the difference in the time taken to replace cylinders; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) Representations have been received from the LPG distributors in West Bengal regarding shortage in LPG refills supply;

(b) Backlogs in supply of LPG refills developed in several parts of the country recently due to reasons such as inadequate availability of the bulk product, movement problems, disruption of communication facilities because of the recent floods, etc. With the measures already taken to ease these constraints, it is expected that the situation will improve in the coming months;

(c) to (e) No, Sir. However, the situation is being closely monitored by the Oil Industry and immediate action is taken wherever necessary to minimise the backlog and to ensure timely supply of refills to the consumers as far as possible.

Issue of First Licence to a Fertiliser Factory to manufacture Cement

3628. SHRI SOMNATH RATH : Will the Minister of INDUSTRY be pleased to state :

(a) whether this factory in Rourkela (Orissa) was allowed to discontinue the production of fertiliser for which the factory had obtained licence and loans from the Orissa State Financial Corporation which was reimbursed by the Industrial Development Bank of India;

(b) whether this factory has been given a fresh licence to manufacture cement instead